

**HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY**

**LOK SABHA
UNSTARRED QUESTION No. 1640
TO BE ANSWERED ON 02.07.2019**

Revamping of Tuli Paper Mill

1640. SHRI TOKHEHO YEPTHOMI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has started the process of revamping of the Tuli Paper Mill in Nagaland;
- (b) if so, the details thereof and the progress made so far in this regard; and
- (c) if not, the time by which the revamping work is likely to be commissioned?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI ARVIND GANPAT SAWANT)**

(a) to (c): The Nagaland Pulp & Paper Company (NPPC), District Tuli, Nagaland is a subsidiary of the Hindustan Paper Corporation Ltd. (HPC). This unit has been non-operational since 1992. The National Company Law Tribunal (NCLT) through an order dated 13.06.2018 directed the initiation of the Corporate Insolvency Resolution Process (CIRP) under the Insolvency and Bankruptcy Code (IBC), 2016 against HPC. The NCLT, during the hearing of the case on 02.05.2019, has ordered for the liquidation of HPC.
